

Chief Justice's Court

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**Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 2 of
2021**

Petitioner :- Sunita Sharma And Another

Respondent :- Union Of India And 3 Others

Counsel for Petitioner :- Avijit Saxena, Vijay Chandra
Srivastava

Counsel for Respondent :- A.S.G.I.,C.S.C.

Hon'ble Govind Mathur,Chief Justice

Hon'ble Saurabh Shyam Shamshery,J.

This petition for writ is preferred to have a direction to the Principal Secretary, Law and Justice, Uttar Pradesh to introduce a Bill "Advocate Protection Act" for the protection of Advocates practicing in the State. The petitioners are desiring for a legislative function by this Court which is essentially a work of Legislature.

We do not find ourselves legally equipped to give any direction for Legislation of any enactment.

The writ petition, hence, is dismissed.

Order Date :- 8.1.2021

Shubham

(Saurabh Shyam Shamshery, J.) (Govind Mathur, C.J.)

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